

						<b>Annexure-1</b>								
<b>Name of the Corporate Debtor : Amyra Foods Private Limited</b>						<b>Date of Commencement : 07.11.2025</b>			<b>List of Creditors as on : 18.05.2026</b>					
<b>List of Secured financial creditors belonging to any class of creditors</b>														
(Amount in ₹)														
<b>Sl. No.</b>	<b>Details of Claimant</b>	<b>Details of claim received</b>		<b>Details of claim admitted</b>				<b>Amount of contingent claim</b>	<b>Amount of any mutual dues, that may be set-off</b>	<b>Amount of claim under verification</b>	<b>Amount of claim not admitted</b>			
	<b>Department</b>	<b>Date of receipt</b>	<b>Amount claimed</b>	<b>Amount of claim admitted</b>	<b>Nature of claim</b>	<b>Whether related party?</b>	<b>% of voting share in CoC, if applicable</b>							
<b>NIL</b>														